

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.m. Ilango Coursel for Pel. Horar

P. Mohair Knuncer count for Regiondents Mohins

ORDER

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties in this matter and another connected matter, TCP/386/IB/2017. They prayed time for making submissions in this regard. Put up on 30.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc